

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1773**  
TO BE ANSWERED ON THE 6<sup>TH</sup> MARCH, 2018

**USE OF ORGANIC FERTILIZERS**

1773. SHRI D.S. RATHOD:  
SHRI PARESH RAVAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ढादुशुआओा एवं किसान कल्याण १/२आआआे be pleased to state:

(a) whether the Government has made any rule to produce the organic fertilizers compulsorily in the country; and

(b) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

ढादुशुआओा एवं किसान कल्याण १/२आआआे १/२आआ आआआ १/२आआआे ( SHRI PARSHOTTAM RUPALA)

(a) & (b): No such rule has been made. However, production of bio-fertilizers is promoted under different schemes of the Government of India.

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